GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS) **RAJYA SABHA UNSTARRED QUESTION NO-2559** ANSWERED ON- 10/08/2023

NATIONAL SPORTS DEVELOPMENT FUND

2559 SHRI V. VIJAYASAI REDDY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that money given to National Sports Development Fund (NSDF) is sufficient to help sports personnel and sports organizations;

(b) whether $\gtrless 100$ crore is sufficient to meet the demand of sports persons and organizations;

(c) the reasons that the allocation of funds to NSDF has come down from $\overline{123}$ crore at the end of March 2018 to $\overline{100.79}$ crore at the end of March 2022;

(d) the budget provided for NSDF in 2023-24; and

(e) the reasons why even a single project has not been approved in Andhra Pradesh since 2016-17 under NSDF?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) to (c): NSDF generates funds under Corporate Social Responsibility (CSR) mechanism from various corporates (both public and private sector) and through donations from individuals and other entities, apart from receiving funds from the Ministry of Youth Affairs and Sports, Government of India to help sportspersons and sports organisations. During the financial year 2022-23, ₹ 43.88 crore was generated by NSDF under CSR whereas for the current financial year, so far, ₹ 34.35 crore has been generated by NSDF under CSR. The development of athletes and sports disciplines across the country is an ongoing process and in addition to NSDF, budget is also allocated for training of sportspersons and development of sports under the Assistance to National Sports Federations Scheme and Khelo India Scheme of this Ministry as well as Sports Authority of India's Sports Promotional Schemes.

(d): The budget provided for NSDF in BE of 2023- 24 is ₹15 crore.

(e): No proposal has been received from Andhra Pradesh since 2016-17.